

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|--|-------------------------------|
| 1. | I.A. No. 4219 of 2022 in Com App (AT) (Ins) No. ___ of 2022 | Gem Marketing Pvt. Ltd. & Anr. Vs. Anju Agarwal Resolution Professional IP Constructions Pvt. Ltd. | Abhishek Naik |
| 2. | I.A. No. 4222 of 2022 in Com App (AT) (Ins) No. ___ of 2022 | Sahyog Infrastructure Pvt. Ltd. Vs. Anju Agarwal Resolution Professional IP Constructions Pvt. Ltd. | Abhishek Naik |
| 3. | I.A. No. 4220 of 2022 in I.A. No. ___ of 2022 in Com App (AT) (Ins) No. 1161 of 2022 | Rakesh Kumar (Suspended Director of Suchi Paper Mills Ltd.) Vs. Flourish Paper & Chemicals & Anr. | Ashish Verma |
| 4. | I.A. No. 4233 of 2022 in I.A. No. ___ of 2022 in Com App (AT) (Ins) No. 370 of 2022 | Three C Shelter Pvt. Ltd. Vs. Orris Infrastructure Pvt. Ltd. | Raj Kamal |
| 5. | I.A. No. 4242 of 2022 in I.A. No. ___ of 2022 in Com App (AT) (Ins) No. 192 of 2021 | Asset Care Reconstruction Enterprise Ltd. Vs. Pawan Kapoor | Sumesh Dhawan |
| 6. | I.A. No. 4226 of 2022 in I.A. No. ___ of 2022 in Com App (AT) (Ins) No. 55 of 2022 | Asset Care Reconstruction Enterprise Ltd. Vs. Pawan Kapoor | Sumesh Dhawan |
| 7. | I.A. No. 4243 of 2022 in Competition App. (AT) No. ___ of 2022 | Jawahar Brothers Vs. People's All India Anti-Corruption and Crime Prevention Society & Ors. | Kanupriya Tiwari |

Copy to: -

1. Notice Board
2. Website: wwaw.nclat.nic.in

By order
-sd/-
Assistant Registrar